

OFFICE OF THE DISTRICT JUDGE, GHAZIPUR

MISC.ORDER NO.-119/20 / 2020

In compliance of Hon'ble Court's E-mail dated 04.05.2020 from Hon'ble High Court for fixing of cases during lockdown, general dates are fixed as follows-

SL.NO.	Cases Listed on	General Date fixed
1	04.05.2020	06.07.2020
2	05.05.2020	07.07.2020
3	06.05.2020	08.07.2020
4	07.05.2020	09.07.2020
5	08.05.2020	10.07.2020
6	11.05.2020	13.07.2020
7	12.05.2020	14.07.2020
8	13.05.2020	15.07.2020
9	14.05.2020	16.07.2020
10	15.05.2020	17.07.2020
11	16.05.2020	18.07.2020

Inform all concerns.

Dated:- 05.2020

L.No. 119(ii)/20

Date 04-05-2020

DISTRICT JUDGE,
GHAZIPUR.

Copy forwarded for information and necessary action to:

1. All the Ld. Judicial Officers posted at District Court, Ghazipur and outlying Court Mohammadabad, and Saidpur.
2. President/ Secretary, the Bar Associations, Ghazipur , outlying Court Mohammadabad, and Saidpur.
- ✓ 3. System Officer, District Court, Ghazipur is directed to upload the information on the website of District Court, Ghazipur.
4. District Magistrate, Ghazipur
5. Superintendent of Police, Ghazipur
6. C.M.O. Ghazipur
7. District Information Officer, Ghazipur for publication in newspapers.
8. Jail Superintendent, Ghazipur
9. Central Nazir for pasting on the notice board of Civil Court and Civil Bar association Ghazipur.

Dated:- 04.05.2020

DISTRICT JUDGE,
GHAZIPUR.

जनपद न्यायाधी-
गाजीपुर